

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/10/2016
NAME OF THE PETITIONER(S) : R. Krishnamurthy
NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1	1, 2 & 4th Respondent S.V. Perin Rathinam	B. Karthikeyan Jr. Counsel for	B. Karthikeyan Jr. 5/10/17.

ORDER

Counsel for petitioner called absent. Counsel for R1, R2 & R4 present and stated that the matter is likely to be settled by way of compromise between the parties. He prayed time for making submission in regard to the final outcome of the settlement talks. Considering his request, time is enlarged at request. Counsel for respondent is directed to inform the next date of hearing to the other side. Put up on 23.10.2017 at 10.30 A.M.

sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc